COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 345 OF 2017

Dated: 12th February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Torrent Power Limited Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Mohit Rai for R-1

<u>ORDER</u>

Learned counsel for the State Commission states that the State Commission does not wish to file any reply and it will file written submissions at the time of hearing of the appeal.

Pleadings are complete. List the matter for hearing on 05.04.2018.

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member

ts/tpd